

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) Diary No(s). 22701/2025
C.A. No. 8449/2014

DAYA SHANKER

Petitioner(s)

VERSUS

UMESH CHANDRA

Respondent(s)/
Alleged contemnor

(IA No. 124774/2025 - CONDONATION OF DELAY IN FILING
IA No. 107590/2025 - EXEMPTION FROM FILING O.T.)

Date : 21-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Ms. Anu Sawhney, Adv.
Mr. Anurag Dubey, Adv.
Ms. Maitri Goal, Adv.
Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) :

Mr. Sanjeev Kumar Dubey, Sr. Adv.
Mr. Asif Inam, Adv.
Mr. K.V. Mohan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Mr. Asif Inam, learned counsel accepts notice on
behalf of the respondent. He seeks time to file reply.

List the Contempt Petition along with the main Civil
Appeal on 11th September, 2025.

Reply affidavit may be filed in the meantime.

(ANITA MALHOTRA)
AR-CUM-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER